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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCA/12/2016
NAME OF THE PETITIONER(S) : Roopa G Pai
NAME OF THE RESPONDENT(S) : Sterlite Industries (India) Limited & Another
UNDER SECTION : 634A**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. N.V. PRAKASH.	Counsel for, Petitioner,	N.V. Prakash
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ORDER

Shri N V Prakash, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents. The matter is posted for final hearing, Put up on **12.04.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)